

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 4

CP (IB) No. 340/Chd/Hry/2019

IN THE MATTER OF:-

Sanjay Kumar Jain, Prop. Of M.S Metal

...Petitioner

Versus

Arcotech Limited

...Respondent

Under Section: 9, IBC 2016

Order delivered on 13.05.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Anand Chhibbar, Senior Advocate
Mr. Vaibhav Sahni, Advocate

For the respondent : Ms. Munisha Gandhi, Senior Advocate
Mr. Raghav Kakkar, Advocate

ORDER

At the joint request of the parties, let the matter be listed on 27.05.2024, in the supplementary list for final arguments.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)